

(c) if so, the results thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT): (a) to (c). An Indian delegation visited Canada recently to explore the possibilities of furtherance of mutual cooperation. Certain possible areas of mutual cooperation have been identified. Discussions were also held about possible financial assistance. A Canadian delegation is expected to visit India in the coming months for further discussions in this regard.

[Translation]

#### Setting up of Heavy Industry at Phulpur in U.P.

117. SHRI RAM PUJAN PATEL: Will the Minister of INDUSTRY be pleased to state:

(a) whether Union Government conducted any survey in Phulpur area of U.P. with a view to set up a heavy industry there;

(b) if so, the outcome of the survey; and

(c) the progress of the followup steps taken so far?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) to (c). Information is being collected and will be laid on the Table of the House.

[English]

#### Electrification of Villages in U.P.

118. SHRI RAM PYARE PANIKA: Will the Minister of ENERGY be pleased to state:

(a) the number of villages electrified in the country and in Uttar Pradesh in particular; and

(b) the reasons why Uttar Pradesh has lagged behind in this regard and the con-

straints hampering the programme of electrification in the State?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALP NATH RAI): (a) 4,56,172 inhabited villages in the country have been electrified as on 31.5.1989. In Uttar Pradesh, 78,599 inhabited villages have been electrified as on 31.5.1989.

(b) Inadequate financial resources, lack of secondary transmission system and shortage of critical materials have been reported to be some of the main constraints in implementing the programme of village electrification in Uttar Pradesh.

#### Westland WL-30 Fleet of Oil and Natural Gas Commission

119. CH. KHURSHID AHMED: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether majority of the Westland WL-30 fleet of Pawan Hans operating from Bombay have been grounded for want of spares causing operational problems for the Oil and Natural Gas Commission;

(b) if so, the details thereof stating the period since when the aircrafts have been grounded and the reasons for delay in the availability of the spares;

(c) the estimated loss being incurred by the Oil and Natural Gas Commission as a result thereof; and

(d) the steps taken by Government to ensure uninterrupted supply of spares for proper maintenance of the fleet?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) to (d). Information is being collected and will be laid on the table of the Sabha.